

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-518

IB-2978/ND/2019

IA/10/2024, IA/2051/2023, IA/4483/2023, IA/4846/2023

IN THE MATTER OF:

Mohan Lal Dhakad

.....Applicant

Vs.

B N G Global India Ltd.

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 23.04.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :

For the Respondent : Mr. Hrithik Goyal, Mr. LR Goyal, Advs. for R-2 (Axis Bank) in IA/4846/2023

For the RP : Mr. N Raja Singh, Mr. Misbahul Haque, Advs.

ORDER

Due to paucity of time, the matter is listed on **31.05.2024.**

**Sd/-
(Court Officer)**